

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO – 453  
ANSWERED ON - 06/12/2022

**SEPARATE TOILETS FOR TRANSGENDERS IN PUBLIC PLACES**

453 SHRI ANEEL PRASAD HEGDE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether separate toilets for transgenders in public places are being built across the country, if so, the details of number of such toilets built in the country, State-wise/UT-wise, year-wise since the Transgender Protection Act was passed;
- (b) whether these toilets are being built irrespective of the density of the transgenders population, if so, the details thereof;
- (c) whether nodal officers have been appointed for grievance redressal by Government, if so, the details thereof; and
- (d) whether the Government provides special funds to State Governments for the purpose, if so, the details thereof, if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) & (b) The Section 8 (2) of the The Transgender Persons (Protection of Rights) Act 2019 provides that the appropriate Government shall take such welfare measures to protect rights and interest of transgender persons and facilitate their access to welfare schemes framed by that Government.

The Rule 10 (5) and 10(9) of The Transgender Persons (Protection of Rights) Rules 2020 provides for washrooms for transgender persons in establishments and envisages this responsibility on appropriate government. The Rule 12 (4) also provides that every establishment shall implement equal opportunity policy including infrastructure facilities such as unisex toilets. The sub-scheme "Central Sector Scheme for Comprehensive Rehabilitation for Welfare of Transgender Persons" of SMILE scheme also has provision for creating trans-safe toilets.

Ministry of Housing and Urban Affairs has stated that there is a provision under the operational guidelines of Swachh Bharat Mission – Urban 2.0 to construct separate toilets for transgenders. The scheme is implemented through State/UTs. Hence, it is the responsibility of the concerned State Governments/ Administrations/ ULBs to implement the projects including construction and maintenance of washroom for transgenders. The data/ information in respect of construction of toilets for transgender is not maintained separately. The State/UT-wise details of constructed individual household toilets and community/public toilets which includes toilets for transgender persons are given at **Annexure-I**.

(c) Section 11 of The Transgender Persons (Protection of Rights) Act 2019 provides that every establishment shall designate a person to be a complaint officer to deal with the complaints relating to violation of the provisions of this Act. A direction in this regard has been issued to States/ UTs for appointing the nodal officer for grievance redressal.

(d) "Central Sector Scheme for Comprehensive Rehabilitation for Welfare of Transgender Persons" a sub-component of SMILE scheme provides that "The appropriate government shall constitute a welfare board for the transgender persons for the purpose of protecting their rights and interest of, and facilitating access to schemes and welfare measures framed by the government, in order to provide assistance to various projects from departments, NGOs, State Government.

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**Annexure referred to in reply to part (a) & (b) of Rajya  
Sabha Unstarred Question No. 453 for answer on  
06.12.2023**

**Individual Household Latrines (IHL)**

S. No.	Name of States/ UTs	Individual Household Toilets, Nos.	
		Mission Target	Completed
1	Andhra Pradesh	1,93,426	2,43,764
2	Andaman and Nicobar	336	336
3	Arunachal Pradesh	12,252	9,743
4	Assam	75,720	78,214
5	Bihar	3,83,079	3,93,613
6	Chandigarh	4,282	6,117
7	Chhattisgarh	3,00,000	3,26,429
8	Dadra Nagar Haveli & Daman Diu UT	1,878	2,378
9	Delhi	5,000	725
10	Goa	8,020	3,800
11	Gujarat	4,06,388	5,60,046
12	Haryana	71,000	66,638
13	Himachal Pradesh	11,266	6,743
14	Jammu and Kashmir	59,600	51,246
15	Jharkhand	1,61,713	2,18,686
16	Karnataka	3,50,000	3,93,278
17	Kerala	29,578	37,207
18	Ladakh	400	410
19	Madhya Pradesh	5,12,380	5,79,642
20	Maharashtra	6,29,819	7,14,978
21	Manipur	43,644	40,148
22	Meghalaya	5,066	1,604
23	Mizoram	16,441	12,607
24	Nagaland	23,427	20,448
25	Odisha	1,32,509	1,51,341
26	Puducherry	5,681	5,162
27	Punjab	1,02,000	1,03,683
28	Rajasthan	3,61,753	3,68,515
29	Sikkim	1,587	1,527
30	Tamil Nadu	4,37,543	5,23,089
31	Telangana	1,63,508	1,57,165
32	Tripura	19,464	21,757
33	Uttar Pradesh	8,28,237	8,97,697
34	Uttarakhand	27,640	25,701
35	West Bengal	5,15,000	2,82,542
	<b>Total</b>	<b>58,99,637</b>	<b>63,06,979</b>

## Community and Public Toilets

S. No.	Name of States/ UTs	Total Community and Public toilets (No. of seats)	
		Mission Target	Completed
1	Andhra Pradesh	21,464	17,799
2	Andaman and Nicobar	126	609
3	Arunachal Pradesh	387	89
4	Assam	3,554	3,356
5	Bihar	26,439	28,677
6	Chandigarh	976	2,512
7	Chhattisgarh	17,796	18,832
8	Dadra Nagar Haveli & Daman Diu UT	219	615
9	Delhi	11,138	28,256
10	Goa	507	1,270
11	Gujarat	31,010	24,149
12	Haryana	10,393	11,374
13	Himachal Pradesh	876	1,700
14	Jammu and Kashmir	3,585	3,451
15	Jharkhand	12,366	9,643
16	Karnataka	34,839	36,556
17	Kerala	4,801	2,872
18	Ladakh	194	194
19	Madhya Pradesh	40,230	29,867
20	Maharashtra	59,706	1,66,465
21	Manipur	620	581
22	Meghalaya	362	152
23	Mizoram	491	1,324
24	Nagaland	478	238
25	Odisha	17,800	12,211
26	Puducherry	1,204	836
27	Punjab	10,924	11,522
28	Rajasthan	26,364	31,300
29	Sikkim	142	268
30	Tamil Nadu	59,921	92,744
31	Telangana	15,543	15,465
32	Tripura	586	1,089
33	Uttar Pradesh	63,451	70,370
34	Uttarakhand	2,611	4,694
35	West Bengal	26,484	5,746
	<b>Total</b>	<b>5,07,587</b>	<b>6,36,826</b>

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